

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
**To be heard on Friday the 17<sup>th</sup> day of November 2023 at 10.30 a.m**  
**(VIRTUAL MODE)**

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In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and  
Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 62/2023 IA No. 227, 228, 229 & 269/2023	Park Energy Pvt. Ltd. Vs State Bank of India & Anr.	Mr. Dhananjaya Sud	Mr. Pranava Charan-R1

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 396/2023 For Stay IA No. 1212/2023	V. Ganesan Erst. Liquidator of Kamachi Industries Ltd. Vs Prudent ARC Limited	Mr. A Venkatesh Kumar	Mr. G Mani Prabhu For Caveator
3	Comp App (AT) (CH) (Ins) No. 361/2023 For Condone Delay IA No. 1097/2023 To dispense with IA No. 1098/2023	Array Land Developers Pvt. Ltd. Vs Suzlon Global Services Limited	Dr. M Sathya Kumar	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No. 363/2023 To dispense with IA No. 1107/2023 For Stay IA No. 1113/2023 For Directions IA No. 1109, 1110 & 1111, 1112, 1114 & 1115/2023	Lanco Infratech Ltd. & Anr. Vs IDBI Bank Limited & 11 Ors.	Mr. K Harishankar Mr. Mayan H Jain	Mr. Allwin Godwin R1 Mr. Muthuchharan Sundresh- R5 Mr. Nithin Chowdary Pavuluri- R6 Mr. Arun Karthik Mohan- R10

5	Comp App (AT) (CH) (Ins) No. 383/2022 For Stay IA No. 909/2022 For Condone Delay IA No. 910/2022	Mr. T Venkatram Reddy Vs L&T Finance Ltd. & Anr	M/s. Krutika Raghavan Associates	
6	Comp App (AT) (CH) (Ins) No. 126/2023 For Stay IA No. 427/2023	P A Ahammed Vs Dhanlaxmi Bank Ltd. & Anr.	Mr. M Gireesh Kumar	Mr. PV Vinod- R1
7	Comp App (AT) (CH) (Ins) No. 192/2023 Leave to file IA No. 618/2023 For Stay IA No. 619/2023	Sharon Hills Residents Association Vs K Parameswaran Nair, RP, Samson & Sons Builders & Developers Pvt. Ltd.  <b>WITH</b>	Mr. Liju V Stephen	Mr. PV Vinod
8	Comp App (AT) (CH) (Ins) No. 214/2023 Leave to file IA No. 706/2023 For Stay IA No. 707/2023	Angelwoods Apartments Allottees Association (AAAA) Vs K Parameswaran Nair, RP, Samson & Sons Builders & Developers Pvt. Ltd.  <b>WITH</b>	Mr. Liju V Stephen	Mr. P.V. Vinod
9	Comp App (AT) (CH) (Ins) No. 215/2023 Leave to file IA No. 708/2023 For Stay IA No. 709/2023	Orchid Valley Apartment Buyers Association Vs K Parameswaran Nair, RP, Samson and Sons Builders and Developers Pvt. Ltd.	Mr. Liju V Stephen	Mr. P.V. Vinod
10	Comp App (AT) (CH) (Ins) No. 266/2023 For Condone Delay IA No. 829 & 933/2023	APS Hydro Private Limited Vs SRK Constructions and Projects Pvt Ltd	Mr. Vinay Kumar Jain	Mr. Somasekhar Raichur
11	Comp App (AT) (CH) No. 114/2022 For Stay IA No.1036/2022	Mr. MKVN Murthy Vs Associated Broadcasting Company Pvt Ltd. & 9 Ors  <b>WITH</b>	Mr. SV Pravin Rathinam	Mr. Sriram Venkatavaradan- R4 Mr. DVAS Prasad- R10

12	Comp App (AT) (CH) No.41/2022 For Stay IA No.529/2022	V. Ravi Prakash Vs Associated Broadcasting Company Pvt. Ltd. & 9 Ors	Mr. Adithya Reddy	Mr.Chandramouli Prabhakar - R1 Mr. Adith Narayan R2,R3 Mr. D. Pavan Kumar R4-R8 Mr. Arvind Srevatsa- R9 Mr. DVAS Ravi Prasad- R10
13	Comp App (AT) (CH) No. 69/2023 For Stay IA No. 897/2023	Amit Sanghi & 2 Ors. Vs Sanghi Textiles Pvt. Ltd. & 10 Ors.	Mr. Y Suryanarayana	Mr. Sriram Venkatavaradan- R2 Mr. Yogesh Jagia- R3 Mr. Sharad Sanghi- R10 & R11

#### For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	TA (AT) No. 250/2021 (CA (AT) (Ins) No. 912/2020)	Mrs. Shashikala Indermal Jain Vs Mr. Tadikonda Abhishek Emmanuel	Kairav Anil Trivedi, PCS	

#### For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15	TA (AT) No. 256/2021 (CA (AT) (Ins) No. 28/2021)	The Kerala State Pollution Control Board & Anr. Vs M/s Merchem Ltd. & 23 Ors.	Ms. Rema Smrithi VK	Mr. Aditya Verma- R1
16	Comp App (AT) (CH) (Ins) No. 366/2022 For Exemption IA No. 853/2022	Ashish Arjunker Rathi	Ms. Shweta Dubey	
17	TA (AT) No.44/2021 (CA (AT) (Ins) No. 328/2020 For Substitution IA No. 8/2022 To Adv. Hg. IA No. 27/2023	Vinod Kothari Vs Prudent ARC Ltd & Anr.	Mr. Kartik Malhotra	R & A Legal Mr. Vatsala Kak- R1 Ms. Lily Francis- R2

18	TA (AT) No. 70/2021 (CA (AT) (Ins) No. 220/2020)	360 Realtors LLP Vs GM Infiniti Dwelling (India) Pvt. Ltd.	Mr. Vaibhav Mahajan Ms. Srishti Girdhar	Mr. SP Singh Chawla
19	Comp App (AT) (CH) (Ins) No. 287/2021 For Exemption IA No. 615/2021	Shri Siva Nagaraja Taduvai @ TSN Raja Vs Mr. Upender Kumar Agarwal, Suspended Director of Rajvir Industries Ltd. & 2 Ors  <b>WITH</b>	Mr. Amir Bavani	Mr. R Chetna Reddy- R1
20	Comp App (AT) (CH) (Ins) No. 288/2021 For Exemption IA No. 616/2021	Shri Siva Nagaraja Taduvai @ TSN Raja Vs Mr. Ritesh Kumar Agarwal, Suspended Director of Rajvir Industries Ltd. & 2 Ors	Mr. Amir Bavani	Mr. R Chetna Reddy- R1
21	Comp App (AT) (CH) (Ins) No. 24/2022 For Stay IA No. 242/2022	Bank of Maharashtra Vs Sutanu Sinha, Liquidator, IVRCL & Anr	Mr. T. Ravichandran	Mr. Nithyavendhan K- R1
22	Comp App (AT) (CH) (Ins) No.290/2022 For Directions IA No. 609/2022 For Stay IA No. 608/2022 Additional docs IA No. 901/2022 & 147/2023	Dr. Gopala Krishnan MS & Anr Vs Mr. Ravindra Beleyur & Anr	Mr. Akshay Sharma	Mr. T. Ravichandran- R1 M/s AK Mylsamy & Associates- R2
23	Comp App (AT) (CH) (Ins) No 310/2022 For Stay IA No 650/2022	Maharashtra Seamless Ltd Vs V. Venkatachalam & 9 Ors	Mr. Thriyambak J Kannan	Mr. Y Suryanarayana- R1 M/s J Sagar Associates- R3, R7 Mr. VV Sivakumar- R5, R6
24	Comp App (AT) (CH) (Ins) No. 43/2023 For Stay IA No. 157/2023	Lingamaneni Landmarks Developers Pvt. Ltd. Vs Sanjay Kumar Mishra & Anr.	Mr. A Murali	Ms. Poornima Hatti- R1 Mr. Edward James- R2

25	Comp App (AT) (CH) (Ins) No. 147/2023	Balakrishnan Baburajan Liquidator of Goodwin Packpet Pvt. Ltd. Vs Murali Narayanan & 5 Ors.	Mr. PV Vinod	
26	Comp App (AT) (CH) (Ins) No. 165/2023 For Stay IA No. 539/2023	The Chief Manager, Canara Bank Vs Mr. Kantipudi Venkata Raju Erstwhile IRP of M/s SVK Shipping Services Pvt Ltd & Anr.	Mr. ML Ganesh	Mr. Sriram Venkatavaradan- R1
27	Comp App (AT) (CH) No. 38/2022 For Stay IA No. 422/2022 For Exemption IA No.423/2022	Mrs. Mangala Yuvaraj Nakade Vs Shree Basveshwara Agro Foods Processing Ltd & 4 Ors.	Mr. VM Kannan	
28	Comp App (AT) (CH) No. 59/2022 For Injunction IA No. 666/2022, 292 & 293/2023	Smt Kodali Vijaya Rani Vs Quantum Build Tech Ltd. & 8 Ors	Mr. K Rajendran	Mr. R Arumugam- R1 Mr. Y Suryanarayana- R3, R6-R8

**NOTE:**

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4. One device each should be used by the respective Parties.
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**Copy to:**

**By the order of Hon'ble Member (Technical)**

**Chennai Bench**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**For Assistance,**

**VC Link-** [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)  
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